

पर रख दिया गया है जिसमें १९५३-५४ से १९५६-५७ (अप्रैल—दिसम्बर ५६) तक और १९५७ और १९५८ (जनवरी—जून ५८) में हुए शस्त्रास्त्रों और गोलाबारूद के देशानुसार आयात के प्रांकड़े दिये गये हैं। [विश्वे परिशिष्ट ६, अनुक्रम संख्या ६४]

12.12½ hrs.

## ARREST OF MEMBER

Mr. Speaker: I have to inform the House that I have received the following wireless message dated the 24th September, 1958, from the District Magistrate, Pilibhit:—

“Shri Mohan Swarup, Member Lok Sabha, was arrested today, under section 143, Indian Penal Code, while leading a Praja Socialist Party batch to Government foodgrain godown, on declaring to City Magistrate that if keys were refused they would breakopen the locks.”

Shri Braj Raj Singh (Ferozabad): Where is he now?

Mr. Speaker: I am reading what I have received. I have no more information....

Shri Braj Raj Singh: It has got to be given that he is in such and such jail or place. That is not given.

Mr. Speaker: It may come later on.

Shri Tangamani (Madurai): Any further information....

Mr. Speaker: About whom?

Shri Tangamani: About Shri Prabhat Kar who was arrested in Calcutta on the 22nd, whether any....

Mr. Speaker: How can I carry all this in my mind? If he writes to the Secretary, I will come prepared.

12.11 hrs.

## PAPERS LAID ON THE TABLE

## REPORT OF ADMINISTRATIVE VIGILANCE DIVISION

The Minister of State in the Ministry of Home Affairs (Shri Datar): I beg to lay on the Table a copy of the Report of the Administrative Vigilance Division for the period 1st April, 1957 to 31st March, 1958. [Placed in Library. See No. LT-963/58].

## AMENDMENTS TO RUBBER RULES

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): I beg to lay on the Table, under sub-section (3) of Section 25 of the Rubber Act, 1947, a copy of Notification No. G.S.R. 797 dated the 13th September, 1958 making certain further amendments to the Rubber Rules, 1955. [Placed in Library. See No. LT-956/58].

## REPORTS OF COIR BOARD

Shri Satish Chandra: I beg to lay on the Table under sub-section (1) of Section 19 of the Coir Industry Act, 1953, a copy of each of the following Reports:—

- (1) Annual Report on the working of the Coir Board for the year 1957-58. [Placed in Library, See No. LT-954/58.]
- (3) Report on the working of the Coir Board for the half-year ending the 31st March, 1958. [Placed in Library, See No. LT-955/58].

12.14 hrs.

## COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

## TWENTY-EIGHTH REPORT

Sardar Hukam Singh (Bhatinda): I beg to present the Twenty-eighth Report of the Committee on Private Members' Bills and Resolutions.